

DIVISION BENCH
COURT - I

P-110

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/125(KB)2024
IA(I.B.C)/1057(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH JUNE 2024

IN THE MATTER OF	PUNJAB NATIONAL BANK VS SRI ANIRUDH PASARI
UNDER SECTION	SECTION 95(1)

Appearance via video conference/physically

For the Financial Creditor

Md. Nasiruddin, Adv.
Md. Janabuddin, Adv.
Mr. Sandip Chatterjee, Adv.

For the Personal Guarantor

Mr. Arik Banerjee, Adv.
Mr. Sarangam Charaborty, Adv.
Mr. Amarnath Ghose, Adv.

For the Resolution Professional

Ms. Shreya Choudhary, Adv.
Ms. Brinda Bidasaria, RP

ORDER

1. Ld. Counsel for the parties present.
2. Let a copy of report be served upon the Personal Guarantor for objection if any to be raised within 10 days.
3. Post this matter on **01.08.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)